

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Company Appeal (AT) No. 209 of 2020

In the matter of:

R. P. Casting Pvt. Ltd.

....Appellant

Vs.

Registrar of Companies, Delhi & Haryana.

....Respondent

Present

For Appellant: Mr. Ashish Middha and Ms. Purva Middha, Advocate.

For Respondent: Ms. Easha Kadian, (Income tax department) (R-2).

ORDER
(Virtual Mode)

04.03.2021: In terms of the Order dated 28.01.2021, 'Reply Affidavit' have been filed on behalf of Respondent No. 1 on 25.02.2021, which is taken on record.

Pleadings in this case is complete.

Learned Counsel for the Respondent No. 1 is directed to supply a soft copy of his 'Reply Affidavit' through email within one week to the Learned Counsel for the Appellant.

List this matter under the heading '**for Hearing**' on **05th April, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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